

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**ESTABLISHMENT SECTION**

**NOTIFICATION**

**Dated: March 19, 2016.**

**No. 17**

From the date of taking over charge, **Sri Prem Kumar** (Emp. No. 1038), Deputy Registrar-cum-Private Secretary Grade-III, High Court, Allahabad is hereby promoted to the post of **Joint Registrar-cum-Private Secretary Grade-IV** in the pay scale of PB-4 Rs. 37,400-67,000 plus Grade Pay Rs. 8,700, against the contingent vacancy of Sri Soumen Mukherji (Emp. No. 1009).

**No. 18**

From the date of taking over charge, **Sri Rakesh Kumar Bajpai** (Emp. No. 1031), Assistant Registrar-cum-Private Secretary Grade-II, High Court, Allahabad is hereby promoted to the post of **Deputy Registrar-cum-Private Secretary Grade-III** in the pay scale of PB-3 Rs. 15,600-39,100 plus Grade Pay Rs. 7,600 against the contingent vacancy of Sri Prem Kumar (Emp. No. 1038).

**No. 19**

From the date of taking over charge, **Sri Ravindra Kumar Singh** (Emp. No. 7140), Private Secretary Grade-I, High Court, Allahabad is hereby promoted to the post of **Assistant Registrar-cum-Private Secretary Grade-II** in the pay scale of PB-3 Rs. 15,600-39,100 plus Grade Pay Rs. 6,600 against the contingent vacancy of Sri Rakesh Kumar Bajpai (Emp. No. 1031).

**All the above-named officers are promoted in the respective grades with the condition that in case of repatriation of any officer from the ex-cadre post to his original post, the junior most Private Secretary in respective grade/s shall be reverted to their parent post.**

**By Order of  
Hon'ble The Chief Justice**

  
**I/c REGISTRAR GENERAL**

**No. 10780 / Establishment : Dated: Allahabad: March 19, 2016.**

**Copy forwarded for information and necessary action to:-**

1. The Director, Printing and Stationery, U.P., Allahabad for publication in

- the next issue of U.P. Gazette Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
  3. The Registrar (Confidential), High Court, Allahabad.
  4. The Registrar (Accounts), High Court, Allahabad.
  5. The Registrar (Protocol), High Court, Allahabad.
  6. The Registrar-cum-P.P.S., High Court, Allahabad.
  7. The Registrar-cum-H.P.S., High Court, Allahabad.
  8. J.R./D.R./A.R.-cum-P.S. To Hon'ble Mr. Justice V.K. Shukla, Chairman, Promotion Committee.
  9. J.R./D.R./A.R.-cum-P.S. to Hon'ble Mr. Justice Arun Tandon, Judge In-charge P.S./P.A. Section.
  10. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
  11. The O.S.D. (Computers), High Court, Allahabad.
  12. The Systems Manager (Computer Centre), High Court, Allahabad with request to upload the instant notification on the official web-site of the High Court.
  13. The Deputy Registrar (Nazarat), High Court, Allahabad.
  14. The Section Officers, Accounts (C-1 & C-2), Admin. (E-1, H) and Telephone Section, High Court, Allahabad.
  15. The concerned Officers.
  16. Notice Board for display.

*Stamps*  
19-3-16

**DEPUTY REGISTRAR  
(ESTABLISHMENT)**